West Bengal Act I of 1958

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THE WEST BENGAL APPROPRIATION (VOTE ON ACCOUNT) ACT, 1958.

" [Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 18th March, 1958.]

[18th March, 1958.]

make the day for the Weginst to pre-land that

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1958-59.

WHEREAS it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1958-59;

It is hereby enacted in the Ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropria- Short title. tion (Vote on Account) Act, 1958.

2. From and out of the Consolidated Fund of West with Bengal there may be withdrawn sums not exceeding those drawal of Bengai there may be withurawn sums not exceeding the Rs. Specified in column 2 of the Schedule amounting in the Rs. 53,09,28,000 aggregate to the sum of fifty-three crores, nine lakhs, and from and twenty-eight thousand rupees towards defraying the several charges which will come in course of payment during the Consolifinancial year 1958-59. of West!

dated Fund Bengal for the finanmetro and a collective insects A established year o kade ersenrift aus inemenstiges.59.

8. The sums authorised to be withdrawn from and nout Approof the Consolidated Fund of West Bengal by this Act shall Priation. be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

[West Ben. A:

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

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' I .		2		
	Su	Sums not exceeding		
Sarvices and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Tetal.	
	Rs.	Rs.	Rs,	
A-Direct Demand on the Revenue.				
4—Taxes on Income other than Corporation Tax and Estate Duty.	1,92,000	1,000	1,93,000	
7—Land Revenue	1,43,48,000		1,43,48,000	
AA—Principal Revenue Heads—Ferest an other Capital Accounts eutside the Revenue Account. 65—Payment of Compensation to Land Holders, etc., on the abolition of the Zemin dary System.	50,00,000		50,00,00 e	
A-Direct Démand en Revenue,	·			
8—State Excise Duties	. 14,04,000		14,04,000	
9—Stamps	2,90,000		2,90,000	
1 0 —Forest	. 30,11,000		30,11,000	
11—Registration	. 7,34,000		7,34,000	
12—Taxes on Vehicles		2,25,000	2,25,000	
12A—Sales Tax	. 8,10,000		3,10,000	
13—Other Taxee and Duties	. 3,55,000		3,55,000	
C—Revenue Account of Irrigation, Navigation Embankment and Drainage Works.	1,			
17—Interest on Irrigatioo Works (Commercial).			•••	
${\bf XVII} {\bf - Irrigation - Working\ expenses} \qquad .$	8,30,000		8,30,000	
18—Other Revenue expenditure finance from Ordinary Revenues.	d 36,03,000	.,	36,03,000	

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Services and purposes.	Sums not exceeding		
Dot vices and purposes	Voted by the Lagislative Assambly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
H—Civil Works and Miscellaneeus Public Improvements.		i 	
51A—Interest on Capital Outlay on Multipurpose River Schemes.	,.		
51B—Other Revenus expenditure connected with Multipurpose River Schemee.	8,53,000		8,53,000
CC—Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.	!		· · · · · · · · · · · · · · · · · · ·
68—Construction of Irrigation, Navigation, Embankment and Drainage Works (Commercial).	13,39,000		13,39,000
68A—Construction of Irrigation, Navigation, Embankment and Drainage Works (Non- commercial).	16,67,000		16,67,000
HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
80A—Capital Outlay on Multipurposs River Schemes outside the Revenue Account.	17,29,000		17,29,000
E-Debt Services.			
22-Interest on Dabt and other obligations	1,000	1,34,05,000	1,34,06,000
23—Appropriation for Reduction or Avoidance of Debt.		• •	١.
F—Civil Administration.			
25 General Administration	1,06,41,000	3,86,000	1,10,27,000
27—Administration of Justire	29,30,000	10,19,000	39,49,000
28—Jails and Convict Settlements	31,25,000		31,25,000
29—Police	2,60,94,000		2,60,94,990
30—Ports and Pilotags	4,04,000		4,94,000
36 —Scientific Departments	24,000		24,000
37—Education	4,12,82,000		4,12,82,000
38Medical	1,58,85,000		1,58,85,000

[West Ben. Act

1	2		
Services and purposes.	Sums not exceeding		
	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total,
	Rs.	Rs.	Rs.
39—Public Health	77,20,000		77,20,000
40—Agriculture—Agriculture	1,46,34,000	(A)	1,46,34,000
FF Civil Administration—Capital Account outside the Revenue Account.			
71—Capital Outlay on schemes of Agricultural Improvement and Research outside the Revenue Account.	14,24,000		14,24,000
F-Givil Administration.		n 1	
40—Agriculture—Fisheries ,.	6,86,000		6,86,000
11—Veterinary	12,81,000	1	12,81,00
12—Co-operation	11,90,000		11,90,000
43—Industries—Industries	24,76,000	The state of the s	24,76,000
H—Givil Works and Miscellaneous Public Improvements.			
52Interest on Capital Outlay on Electricity Schemes.	••	••	••
2A—Other Revenue expenditure connected with Electricity Schemes.			••
XLI—Receipts from Electricity Schemes— Working expenses.	••		••
HHCapital Account of Civil Works and Miscollaneous Public Improvements within the Revenue Account.			
met out of Revenue. FF-Givil Administration—Capital Account outside the Revenue Account.	.,	•	••
2—Capital outlay on Industrial Development outside the Revenue Account.	37,19,000		37,19,000

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e, New West Book Cartest	Sums not exceeding		g
Services and purposes.	Voted by the Legislative Assembly,	Charged on the Consolida- ted Fund.	Total.
HH— Capital Account of Civil Works and Mis- cellaneous Public Improvements outside the Revenue Account.	Rs.	Rs. 2005 Capital Acc Revenue Accour	Rs. nellaceiM UL ent
81A Capital Outlay on Electricity Schemes outside the Revenue Account.		(m. 1.) estaportopolo a ()	
F—Civil Administration. 43—Industries—Cottage Industries	ŧ	1 -	n jelinik in
FF Givil Administration—Capital Account	35,79,000	and the state of t	
outside the Revenue Account. 72—Capital outlay on Industrial Development outside the Revenue Account—Cottage Industries.	2,12,000 95/2700 Inda .ja	cous Cipital Act Rovenus Accs	
F-Civil Administration.		e este la litaria en la la casa se	
43—Industries—Cinchona	10,67,000	rsoleyof Tooti	10,67,000
47—Miscellaneous Departments—Fire Servi-	11,66,000		11,66,000
47—Miscellaneous Departments—Excluding Fire Services.	36,83,000	Miscoffancous.	36 ,8 3,000
H—Civil Works and Miscollandous Public Improvements.	ja ventga bash D	क्षा त्रात्मपुर्वते । स्ट्रा	enetleradi (F) Raves a
50—Civil Works	1,22,52,000 abietos mno	4,14,000 and temps and	, ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
J-Miscellaneous.	.\$245	поска причен в	ri t
54—Famine	71,48,000	and the Tollowski	7 la 71,48,000
54B—Privy purses and allowances of Indian Rulers.	57,000	i dia kang pandisika	57,000
55—Superannuation allowances end pensions	46,71,000	Jan 74,000	47,45,000
JJ—Miscellaneous Capital Account within the Revonue Account.	:A 0 ***		Nigoros estatos (
55A—Commutation of pensions financed from Ordinary Revenues.		eiveneret by State	

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	Sums not exceeding		
Services and purposes.	Voted by the Lagislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
JJ—Miscellaneous Capital Account outside the Revenue Account.	* * *		
83—Payments of commuted value of pensions	2,00,000	2,000	2,02,000
JMiscellaneous.			
56—Stationary and Printing	22,84,000		22,84,000
57—Miscellansous—Contributions	47,61,000	6,09,000	53,70,000
57—Miscellaneous—Other Miscellaneous Expenditure.	50,92,000	.1,000	50,93,000
JJ—Miscellaneous Capital Account outside the Rovenue Account.			
82—Capital Account of other Stats works outside the Revenue Account,	1,85,38,000		1,85,38,000
E—Debt Services.			
22—Interest on Debt and other obligetians— Expenditure on displeced persons.	• • •	33,000	33,000
JMisceilaneaus.			
57—Miscellaneous—Expenditurs on displaced persons.	2,80,64,000		2,80,64,000
JJ—Miscellaneous Capital Account eutside the Rovenue Account.		A SEAN OF	
82—Capital Account of other Stats works outside the Ravenus Account—Expanditure on displaced persons.	61,81,000	1,000	61,82,000
Public Debt.			
Loens for displaced persons	***	- 10 A	
Leans and Advances by State Gevernment.		ľ	
Loans and Advances to displeced persons	1,08,94,000		1,08,94,000

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	Sums not exceeding		
Services and purposes.	Veted by the Legislative Assembly.	Charged en the Consolida- ted Fund.	Tetal.
	Re.	Rs.	Rs.
E-Debt Services.		gas as Arthur A	-
22—Interest on Debt and other ebligations— Community Development Projects.	•••	3,25,000	3,25,000
M—Extraordinary Items.			
63B—Community Development Projects, National Extension Service and Local Development Works.	61,19,000	***************************************	61,19,000
JJMiscellaneous Capital Account outside the Revenue Account.			
82—Sapital Account of other State Works outside the Revenue Account—Community Development Projects.	4,76,660	••	4,76,006
Public Debt.			
Loans for Community Devolepment Projects	•••	4,20,000	4,20,000
Loans and Advances by State Government.			
Leans and Advances under Community Development Projects,	9,95,000	• •	9,95,000
M—Extraordinary items.	1		
63—Extraordinary charges in India	61,81,660		01,81,060
64C—Pre-Partition Payments	6,54,000		6,54,000
HH—Capital Account of Civil Werks and Miscellaneous Public Improvements outside the Revonue Account.			5
80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account —Damodar Valley Project.	2,86,43,000		2,85,43,066
81—Capital Account of Civil Works outside the Revenue Account.	2,02,45,000	·	2,02,45,000

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[West Ben. Act I of 1958.]

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16,19,000		
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1,17,8,71,1 000,18,71,1 Leans and Advances by State Government.		
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82,20,000		
146,22,32,000 [146,86,96,000 53,08,28,000		
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